

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 10 OF 2016 &
IA NO. 15 OF 2016**

Dated : 11th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

The Chairman, Himachal Pradesh State Electricity Board Ltd.Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

ORDER

Admit. Nobody is representing the respondents. Notice be issued to the respondents returnable on 29.02.2016. Dasti in addition is permitted.

List the matter on **29.02.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**